

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 36 of 2016 & IA No. 91 of 2016

Dated : 16th September, 2016

In the matter of:

Talwandi Sabo Power Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **27/09/2016.**

COURT MASTER